

PARLIAMENT OF INDIA
(JOINT RECRUITMENT CELL)

Subject: Result of the Preliminary examination for the post of Binder Grade – II in the LSS held on 7 September, 2013

On the basis of the performance in Preliminary Examination held on 7 September, 2013 the candidates having the following Roll Nos. have been declared successful for appearing in the Trade Test on Saturday, 9 November, 2013 for which call letters are being issued separately.

3	5	8	14	16	21	22	28	35	37
40	44	45	52	54	62	64	66	67	69
70	71	77	86	88	89	95	102	103	104
110	112	116	117	118	121	123			

2. The vacancies earlier notified for this post were UR-05. However, the revised vacancy position for the post is now as under:

OBC-01 UR-04

There is no vacancy for SC/ST category candidates .

3. The cut-off percentage of marks in the above Preliminary Examination is 45% for OBC vacancies and 50 % for UR vacancies in aggregate.

4. The candidates should bring copies of the following certificates **duly attested by a First Class Magistrate or Gazetted Officer** at the time of Trade Test:

- (i) Matriculation or equivalent examination certificate as proof of date of birth ;
- (ii) Educational qualifications [*before the last date for submission of applications for the post of Binder Gd.-II in response to Advertisement No. 7/2012*]
- (iii) Caste Certificate

5. The attention of candidates is drawn to the following declaration made by them in their applications to the above said post:

"I declare that I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated."

BY ORDER
4.10..2013